

## RAJYA SABHA

Tuesday, the 28th April, 1981 | 8th  
Vaisakha, 1903 (Saka)

The House met at eleven of the clock. Mr. Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS

## Import and Export policy

\*121. SHRI SADASHIV BAGAITKAR:  
SHRI ARVIND GANESH KULKARNI:

Will the Minister of COMMERCE be pleased to state whether the small scale sector has been given adequate encouragement to undertake production for export in the new import and export policy announced recently?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Yes, Sir. There are various provisions specifically made with this objective.

SHRI SADASHIV BAGAITKAR: Sir, the hon. Minister has given an one-sentence reply.

मैं यह जानना चाहूंगा कि जो उपाय उन्होंने किये हैं और जिन उपायों के जरिए जो एक्सपोर्ट और इम्पोर्ट का गेप है और जो स्माल स्केल इंडस्ट्रियलिस्ट्स को बढ़ावा देने की नीति का फैसला इस सरकार ने किया है उसके मुताबिक जो योजनाएं उन्होंने बनाई हैं उसके चलते इसमें कहाँ तक असलियत में, हकीकत में, छोटी यानी स्माल स्केल इंडस्ट्रीज को बढ़ावा मिला है, ? इसमें दो तीन पहलू हैं। मैं चाहूंगा कि इनके बारे में मंत्री महोदय हमको मालूमत दे दें। इसमें एक तो यह है कि इस सरकार ने खुद अपनी इस नीति को चलाने के लिए, जहाँ तक देश के

अन्दर पैदावार को बढ़ावा देने का सवाल है, उसकी खरीद में सरकार ने कौन से कदम उठाये हैं और जहाँ तक एक्सपोर्ट का सवाल है, मैं चाहूंगा कि जो एक्सपोर्ट के अभी तक के आकड़े हैं उसमें स्माल स्केल सेक्टर का हिस्सा कितना है और लार्ज स्केल सेक्टर का हिस्सा कितना है ? अगर मंत्री महोदय हमें ये बातें बताने की कोशिश करेंगे तो हमको पता चलेगा कि आपकी जो घोषित नीति है उसका उद्देश्य कहाँ तक हासिल हो रहा है। मैं चाहूंगा कि मंत्री जी इन बातों की जानकारी हम लोगों को देने की कृपा करें।

SHRI PRANAB MUKHERJEE: Sir, as the hon. Member would appreciate, the question is too general and we have already laid on the Table of the House the import policy for the year, wherein the details have been given as to how we are trying to help the small-scale sector. To the specific question as to what is the share of the small-scale sector in the export of this country, my answer is, roughly it is about 40 per cent. And the hon. Member is aware that in the total, overall industrial production, the contribution of the small-scale sector is roughly a little more than one-third. Normally, the concessions which we give to the small-scale sector are through what are popularly known as replenishments. Even in this year's policy, to which I would like to draw the attention of the hon. Member, there is the concept of the trading houses, who will get some additional facilities. And there too, a condition has been laid down that out of the export which they will make, the minimum should be 10 per cent, from the small-scale sector. In respect of duty-free import which has been permitted to the export houses, particularly in respect of three items in the decentralised small-scale sector—stainless steel utensils, brass, metals and hand-woven carpets—the facilities which have been extended to the

The question was actually asked on the floor of the House by Shri Sadashiv Bagaitkar.

export houses in the form of replenishments will also be extended to the small-scale sector.

**श्री सदाशिव बागाईतकर :** श्रीमन्, मंत्री जी ने जवाब जो दिया है उससे मुझे संतोष इसलिये नहीं है कि स्माल स्केल सेक्टर का सबसे अहम मसला इस वक्त तक उनके लिये मार्केट की दिक्कत है। जो प्रोडक्शन वे करते हैं उसका मार्केट प्रोव्हायर करने के लिये उनको भारी कम्पीटीशन फेस करना पड़ रहा है और बड़ी कम्पनीज इस तरह से एडवर्टाईजमेंट और अन्य सारे ओजार इस्तेमाल करके मार्केट को केपचर कर रहे हैं और उससे उनको दुखी कर रहे हैं। इसलिये मैं चाहूंगा, नीति आपने बनाई यह उस हद तक ठीक है। लेकिन वह नीति सही रूप में अमल में आती है, या नहीं? जिनको फायदा पहुंचाने के लिये आपने नीति बनाई है, उनको उसका सच-मुच में फायदा हो रहा है, लाभ हो रहा है या नहीं, यह मैं जानना चाहता हूँ? मेरा यह शक है कि जिनके लिये आपने नीति बनाई है उनको उसका फायदा नहीं मिल रहा है और बड़ी कम्पनियों के लोग कई रास्तों से फायदा उठाने की कोशिश कर रहे हैं। नतीजे में स्माल स्केल इंडस्ट्री का इससे जो भी भला हुआ है उसको वसूलने में और उसका फायदा हासिल करने में उसको बड़ी दिक्कत हो रही है। मैं यह चाहूंगा कि अगर अगर आप यह समझाते हैं कि यह बहुत व्यापक प्रश्न है, जैसे आपने कहा जनरल प्रश्न है, तो अच्छा यही होगा कि आप सभा के पटल पर स्टेटमेंट रख दीजिये। आज भी अगर आप स्टेटमेंट दे देते तो उसके आधार पर सवाल पूछ सकते थे। इसलिए मैं चाहूंगा...

**श्री सभापति :** यह बहुत जनरल वेश्चन है और इसका बहुत जनरल आंसर क्या रहा है।

**श्री सदाशिव बागाईतकर :** इसलिये मैं कह रहा हूँ कि स्टेटमेंट नहीं दिया गया है। इसका जवाब मैंने देखा पर वह नहीं है। अगर आप बाद में भी यह स्टेटमेंट सभा के पटल पर रख देंगे तो हमें सहूलियत होगी। तो मैं जानना चाहता हूँ कि क्या मंत्री जी इस पर सोच-बोचके स्टेटमेंट सभा-पटल पर रखेंगे। जो उन्होंने नीति की घोषणा की है उसका अमल कैसे हो रहा है, कहां तक उस पर सही अमल हो रहा है, यह हम जानना चाहते हैं। इसलिये मैं चाहूंगा कि मंत्री जी के पास जो आंकड़ों का ब्यौरा है वह उसे सभा पटल पर रखें।

**SHRI PRANAB MUKHERJEE:** Sir, the hon. Member is not a new one. The first question that he put was, what benefit we are extending to the small scale sector through the import policy. A copy of the import policy is available to the hon. Member. The details have been worked out therein. If he wants to enlarge the canvas of the question, it is all right, but I have replied in the form in which he has asked the question as to what export facilities we are extending to small scale sector through import policy of 1981-82. He has not asked what other facilities we are going to provide for the small scale sector. I do agree with the hon. Member that one of the constraints is that the small scale sector, on its own, cannot take effective measures for marketing its product because it does not have that capacity. That is why we are trying to do it through the export houses or through the new concept of the trading houses which we have introduced in the current year's policy. There we have stipulated, for instance, for recognising the trading house one of the condition is that at least 10 per cent of the direct export must come from the small scale sector. All these things have been indicated in the policy statement which was earlier known as the Red Book, subsequently it was called as the Green Book and now I have made it part Red Book

and part Green Book, and that book is already available to the hon. Members. He can see that.

MR. CHAIRMAN: Yes, Mr. Kulkarni. It is a very general question.

SHRI ARVIND GANESH KULKARNI: What do you expect me to do? Should I ask the question or not?

MR. CHAIRMAN: I am really wondering what you are going to ask.

SHRI ARVIND GANESH KULKARNI: You have just to give me a chance so that I can ask the question.

I can understand what reply the hon. Minister has given to my colleague, but I am now more specific on the point in connection with the import and export policy and the performance of the small scale sector. I do not want to go again to the question of production. He himself has admitted that it is 40 per cent of the total production in the small scale sector and 16 per cent of the total production of the small scale sector is exported from this country.

SHRI PRANAB MUKHERJEE: I am sorry, I am correcting you, out of the total exports 40 per cent comes from the small scale sector.

SHRI ARVIND GANESH KULKARNI: The figures given in the Estimates Committee's Report are 16 per cent. Maybe, they are old figures, but I am referring to the report of the Estimates Committee which I have got with me. That means a sizeable export performance is made by the small scale sector. So, necessarily, my question has got the importance, in the sense, what is the percentage of raw material channelled through official agencies to the small scale sector for performing this export. To my knowledge, the Estimates Committee has stated that only 10 per cent of the officially distributed raw materials are channelled through official agencies like the STC, MMTC to the small scale industrial organisations. Therefore, how does the

Minister expect such a sizeable export being undertaken with the black-market purchases of raw materials? In the new import-export policy, he has removed certain items from OGL. For this purpose, I want to know whether it has made any effect on the performance of the small scale sector and whether he feels justified that to the ancillary units, which are working with the large scale sector but which produce something which is exported ultimately, either by the ancillary unit or by the large scale sector, commensurate raw materials' supply is not made. For this purpose, will the Minister assure this House that this lacuna in the supply of raw materials, or what you call the discrimination between 'large' versus 'small' will be removed and particularly for the imported items, he will see to it that the STC or the MMTC has a separate shelf for the small scale sector?

SHRI PRANAB MUKHERJEE: So far as the supply of raw materials to the exporters and manufacturers of exports is concerned, the problem which the hon. Member has mentioned is really a genuine one and we are trying to streamline it. Still there is some organisational lacuna. I can just give one instance. Take the case of those who are engaged in brass-work or stainless steel. It is so dis- of time we thought whether we could of time we thought whether we could canalise imports of raw materials for their use either as stainless sheets or strips or brass strips. But thereafter it was found out that perhaps it may not be possible to do it through the public sector organisations. That is why we are doing it through the export houses. They can get advantage of that. But as it is unorganised sector, it would not be possible for me just to indicate precisely what percentage of raw materials, consumables, packing materials and other inputs go to the small scale sector directly. It will take some time for us to get that information. But I agree with the general objective that we must more and more institutionalise the ar-

rangement of supplying raw materials to the small scale sector.

**श्री हरि सिंह नलवा :** सभापति महोदय, हमारे देश में 80% लोग देहात में रहते हैं। भारत सरकार की यह पालिसी जो बहुत अच्छी है कि देहात में स्माल स्केल इंडस्ट्रीज लगाई जाएं और लगाई भी जा रही हैं। क्या मैं मंत्री महोदय से जान सकता हूँ कि जो देहात में स्माल स्केल इंडस्ट्रीज लगाई गई हैं, जो उनका उत्पादन होगा इस पालिसी के तहत क्या उनके उत्पादन को एक्सपोर्ट करने के लिए 50% रिजर्वेशन करने की पालिसी आपकी है या नहीं? यदि नहीं है तो क्या इस प्रकार की रिजर्वेशन करने का विचार करेंगे?

**SHRI PRANAB MUKHERJEE:** Sir, I will pass on this question to my colleague in the Ministry of Industry.

**MR. CHAIRMAN:** Last question. Mr. Reddy.

**श्री बी० सत्यनारायण रेड्डी :** मंत्री महोदय ने जवाब में कहा कि जहाँ तक स्माल स्केल सेक्टर को रा-मेटरियल सप्लाय का संबंध है उन्होंने यह कहा था कि हम इसको चेपेलाइज करने की कोशिश करेंगे और प्रोवाइड करने की कोशिश करेंगे। मैं मंत्री महोदय से यह जानना चाहता हूँ कि आपने जो यह योजना बनाई है उसके अन्दर क्या आपके पास कोई ऐसा प्लान है, कन्सेप्शन है जिससे कि यह पता चल सके कि स्माल स्केल सेक्टर इंडस्ट्रीज की तरक्की के लिए कितने रा-मेटरियल की जरूरत है। क्या आपकी मिनिस्ट्री ने ऐसा कोई अन्दाजा लगाया है, प्लान बनाया है या नहीं? इसके बारे में मंत्री महोदय बताने की कृपा करें।

**SHRI PRANAB MUKHERJEE:** Sir, we get some figures from various con-

suming industries—sometimes from the DGTD and sometimes from the user industries. It depends on the actual production activity, total exports etc; so it varies. But we get the information from various sources.

#### Searches at the premises of Directors .. of Parle Group of Companies

\*122. SHRI HARVENDAR SINGH

HANSAL:<sup>†</sup>  
SHRI J. K. JAIN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that documents evidencing payment of a political nature were seized recently as a result of searches made at the premises of directors of the Parle Group of Companies;

(b) if so, what are the dates on which the above searches were made and what are the names of authorities who conducted the raids; and

(c) whether it has been established as to whom the payments were made individually giving out the names of the Directors of the Parle Group of Companies involved?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) to (c) The Enforcement Directorate searched the premises of M/s. Bisleri (India) Pvt. Ltd., Bombay and its Directors, Dr. C. Rossi and Shri Ramesh J. Chauhan, Prakash J. Chauhan and H. M. Golwala and some other connected premises in November, 1977.

The CBI searched the premises of M/s. Bisleri (India) Pvt. Ltd., Bombay and Shri Ramesh J. Chauhan, Prakash J. Chauhan and H. M. Golwala and some other connected premises in April, 1980. The CBI also searched the premises of Dr. Rossi and some other connected premises in November, 1980.

<sup>†</sup>The question was asked on the floor of the House by Shri Harvendar Singh Hansal.